

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:85

ANSWERED ON:26.07.2010

WATER QUALITY MONITORING AND SURVEILLANCE PROGRAMME

Sharma Shri Madan Lal

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the number of Panchayats assisted so far and the number of persons trained under the National Rural Drinking Water Quality Monitoring and Surveillance Programme during each of the last three years and the current year, State-wise/ UT-wise; and

(b) the details of funds provided during the said period, State-wise/UT-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (MS. AGATHA SANGMA)

(a) & (b): As per the National Rural Drinking Water Quality Monitoring & Surveillance Programme, 5 persons at the Gram Panchayat, 5 persons at the block, 4 persons at the district and 2 persons at the State level have to be trained for testing drinking water quality using simple to use chemical field test kits and bacteriological vials/strips. Under the Programme, one chemical field test kit is to be provided to each Gram Panchayat. The funds provided, number of kits provided to Panchayats and number of persons trained during the last 3 years and during the current financial year is given at Annex-1 to 4. The Programme was funded by specific allocation during 2007-08 and 2008-09 under the erstwhile centrally sponsored Accelerated Rural Water Supply Programme. The Water Quality Monitoring and Surveillance Programme was subsumed under the National Rural Drinking Water Programme (NRDWP) with effect from 1/4/2009 and the power to allocate funds for the above activities have been delegated to the State Governments/ UTs after 1/4/2009.